

district Sidharthnagar, which lies adjacent to Nepal border. There are no employment opportunities in this district and as a result thereof, the inhabitants of that area have to go to other areas in search of employment. Several times, I have written to the Central Government and the State Government to declare this district a No Industry area and set up some industries there. In 1990 a sugar mill was proposed to be set up there because there is no sugar mill in this district because of which the farmers of that area have to take their sugarcane to other districts and yet they do not get timely payments.

It is therefore, request to the Central Government that a sugar mill be set up in this district to ensure development of this district.

**(v) Need to re-introduce withdrawn trains passing through Sitapur junction in Uttar Pradesh.**

[*Translation*]

SHRI JANARDAN MISRA (Sitapur): Mr. Deputy Speaker, Sir, I want to raise a matter under Rule 377 relating to North-Eastern railways. No, Where as Ministry of Railways is making arrangements to introduce new trains to provide more facilities to masses, many trains passing through Sitapur junction have been withdrawn causing dissatisfaction among the people of this area and the elected representatives have been made to bear this all. I have written several letters and requested the railway administration to restore the withdrawn trains passing through Sitapur-5325/5326 Gokul Express, 150/160 Kucknow Doodhwa passenger, 91/92 Down Ruhailkhand Express and 215 up 214 Down Sitapur Mailani passenger, which have been withdrawn on every Sunday. But these trains have not been restored. The students, public, businessmen, workers and even myself face great

inconvenience, since no direct trains to Lucknow are available at the main railway station of Sitapur district. It seems that the railway department wants to provide all the facilities to the railway stations in the urban areas at the cost of the facilities to railway stations in rural area. Railway should utilise their resources instead, for providing facilities at stations in the rural areas.

So, I want to urge upon the Railway Minister to restore the withdrawn trains passing through Sitapur junction so that the facility withdrawn from railway passengers in the rural areas may be restored.

**(vi) Need to construction of a high dam on river Koshi in Saharasa, Supaul district in Bihar**

[*Translation*]

SHRI SURYA NARAYAN YADAV (Saharasa): Mr. Deputy Speaker, Sir, under Rule 377 I would like to invite the attention of the House to the fact that my constituency Saharasa Supaul district gets devastated by Koshi river's flood every year. Every year, crops get damaged, human lives and the lime stone are lost, property loss in also suffered due to water which flows into the river from Nepal. If the Central Government construct a high dam on river Koshi in consultation with Nepal Government, then this area could be saved from the damage caused by the floods and we can also save the large amount of relief fund given by the centre and state Government as well. The dam would also result in checking of soil erosion caused by floods and the generation of electricity by water would also increase to the point that it could be provided to Bihar and other states also. If Nepal asks to provide them an approach in live of road constructing the dam on river Kosi, there request should be acceded to in view of Public interest.